

HIGH COURT OF SIKKIM
GANGTOK

No.: 72/HCS

Date : 05.04.2024.

N-O-T-I-F-I-C-A-T-I-O-N

The High Court of Sikkim is hereby pleased to specify the whole of the State of Sikkim as hill area/tough location for the purpose of grant of hill area/ tough location allowance to Judicial Officers in the State.

By Order,

sd/-
(S.P. Bhutia)
Registrar(Judicial Service)

Copy to :-

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
4. Chief Secretary, Government of Sikkim, Gangtok
5. P.A. to Registrar General, High Court of Sikkim
6. Principal District & Sessions Judge, Gangtok-cum-OSD to Hon'ble the Chief Justice
7. Director, Sikkim Judicial Academy, Gangtok
8. P.A. to Registrar, High Court of Sikkim
9. Registrar(Judicial Service), High Court of Sikkim
10. Central Project Coordinator, High Court of Sikkim
11. All District & Sessions Judges
12. L.R.-cum-Secretary, Law Department, Government of Sikkim, Gangtok
13. All Chief Judicial Magistrate-cum-Civil Judges(SD)
14. All Civil Judge-cum-Judicial Magistrates
15. Director, Treasury, Pay and Accounts Officer, Government of Sikkim
16. Accounts Section, High Court of Sikkim
17. Notice Board
18. Guard File and
19. File


Registrar